

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 225 of 2019 [CP 65 of 2019]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2020**

Name of the Company:

Priyadarshan Garg
V/s
Lakshya Realities Pvt Ltd & Ors

Section:

248(8) r.w 271(d) & 271(e) of Co.Act, 2013

ORDER

No one appeared for the Petitioner and also for the Respondent.

Matter to appear for further consideration on 23.10.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 28th day of August, 2020

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**